Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 07-04-2025 TO 11-04-2025

| S. NO. | APPEAL NO . | FINAL ORDER | DATE OF ORDER | DATE ON |
|--------|--|--------------------|-------------------|------------------|
| | | NO./MISC ORDER NO. | RECEIVED FROM | WHICH ORDER |
| | | | THE PS TO HON'BLE | SENT FOR |
| | | | <u>PRESIDENT</u> | DISPATCH |
| | | | /MEMBERS | |
| | | | | |
| | | FINAL ORDER NO. | | |
| | | | | |
| | | NILL | | |
| | | | | |
| | | | P 11 | |
| | | MISC ORDER | | |
| | | | | |
| | | <u>NILL</u> | | |
| | | | | |
| | | | | M = h |
| | A STATE OF THE STA | | | 15.424 |
| | | | | |
| | | | | DEPUTY REGISTRAR |

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.